GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2555 ANSWERED ON 16.03.2023

SAUBHAGYA ELECTRIFICATION SCHEME

2555. SHRI JAYANT SINHA:

Will the Minister of POWER be pleased to state:

- (a) the salient features of the Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya Electrification Scheme;
- (b) the current status of the implementation of the scheme, State/UT-wise, till date;
- (c) the quantum of the funds sanctioned, allocated and utilised since the inception of the scheme;
- (d) the number of the beneficiaries who have been provided with electrical access under the scheme in the Jharkhand, since 2017, district-wise; and
- (e) the quantum of the funds sanctioned, allocated and utilised under the scheme in Jharkhand?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a): The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana SAUBHAGYA in October, 2017 with the objective of achieving universal household electrification, by providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. Salient features of the scheme were:
 - (i) Providing last mile connectivity and electricity connections to all un-electrified households in rural areas.
 - (ii) Providing Solar Photo Voltaic (SPV) based standalone systems for un-electrified households located in remote and inaccessible villages / habitations where grid extension is not feasible or cost effective.
 - (iii) Providing last mile connectivity and electricity connections to all remaining economically poor un-electrified households in urban areas. Non-poor urban households are excluded from this scheme.

.....2.

- (b): Under the aegis of SAUBHAGYA, as on 31.03.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connection. This was also sanctioned. All these seven States had reported 100% household electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of SAUBHAGYA, up to 31.03.2021. Thereafter some States reported 11.84 lakh households remained to be electrified, against which States reported that 4.43 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. State-wise details are at Annexure-I. The schemes stands closed on 31st March, 2022.
- (c): Under the scheme, projects worth Rs.14,082 crore were sanctioned and with the closure cost of Rs.9246 Crore, against which central grant of Rs.6305 crore was released upto31st March, 2022.
- (d): The district-wise details of number of beneficiaries who have been provided with electrical access under the scheme in the Jharkhand, since 2017 are at Annexure-II.
- (e): There was no upfront allocation of funds for any State/District under SAUBHAGYA scheme. Funds were released for sanctioned projects in installments based on the reported utilization of the funds released in the previous installments and fulfillment of stipulated conditions. The details of funds sanctioned, allocated and utilized under the scheme in Jharkhand are as under:

(Rs. In Crore)

Project Cost Sanctioned Cost		Grant disbursed	Grant utilized	
887	472	284	100%	

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2555 ANSWERED IN THE LOK SABHA ON 16.03.2023

State-wise details of electrification of households since launch of Saubhagya Scheme / Additional Sanctions and Achievement under DDUGJY (status as on 31.03.2022)

Achie	evement under DD	UGJY (status as or ORIGINAL	,				
		HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA	ADDITIONAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA		ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY		
SI. No.	Name of the States	No of households electrified from 11.10.2017 to 31.03.2019	No of households electrified from 01.04.2019 to 31.03.2021	Total households electrified as on 31.03.2021	Additional households Sanctioned	Additional households electrified as on 31.03.2022	Grand Total
1	2	3	4	5=3+4	6	7	<i>8=5+7</i>
1	Andhra Pradesh*	1,81,930	0	1,81,930			1,81,930
2	Arunachal Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	17,45,149	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu & Kashmir	3,77,045	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	26,824	3,83,798			3,83,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	19,84,264	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	0	15,17,922			15,17,922
15	Manipur	1,02,748	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	1,32,507	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	0	24,52,444			24,52,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan (Jaipur)	18,62,736	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	5,15,084	0	5,15,084			5,15,084
26	Tripura	1,39,090	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	0	2,48,751			2,48,751
29	West Bengal	7,32,290	0	7,32,290	44.00.000	4 40	7,32,290
	Total	2,62,84,350	18,85,374	2,81,69,724	11,83,870	4,43,700	2,86,13,424

^{*}Electrified prior to SAUBHAGYA and not funded under SAUBHAGYA

ANNEXURE REFERRED IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 2555 ANSWERED IN THE LOK SABHA ON 16.03.2023

District wise details of households electrified since the launch of SAUBHAGYA in Jharkhand

SI. No	District	No of households electrified from 11.10.2017 to 31.03.2019 as per SAUBHAGYA portal(a)	No of households electrified from 01.04.2019 to 31.03.2021 from additional sanction allowed in SAUBHAGYA	Total (a+b)
1	Ranchi	104669	(b) 2500	107169
2	Purbi Singhbhum	113887	2000	113887
3	Dhanbad	31162	4709	35871
4	Giridih	152758	11993	164751
5	Palamu	216056	45888	261944
6	Dumka	46822	5300	52122
7	Pashchimi Singhbhum	50968	11457	62425
8	Deoghar	52959	12384	65343
9	Hazaribagh	77639	5619	83258
10	Godda	74637	12599	87236
11	Sarikela- Kharswana	46019	12000	46019
12	Bokaro	58145	2000	60145
13	Garhwa	75495	32731	108226
14	Sahibganj	41801	4330	46131
15	Chatra	87177	12081	99258
16	Pakaur	27817	3882	31699
17	Gumla	40432	7093	47525
18	Jamtara	39341	1500	40841
19	Latehar	44551		44551
20	Simdega	22215	19711	41926
21	Ramgarh	42870		42870
22	Koderma	26652	709	27361
23	Khunti	27321		28030
24	Lohardaga	29315	3514	32829
	Total	15,30,708	200000	1730708
